


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|-------------|---------|---|
| CP 253/16 | TP 104/17 | For hearing | 433 | Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd. |


| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------|--|
| 1. | RAJ KUMAR MD on behalf of Indiablow CCP 9620212325 | PETITIONER |  |

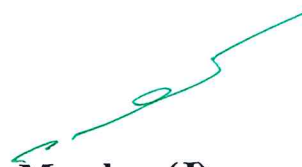
APARNA MADHUKAR KULKARNI
Law Square Advocates &
Solicitors
9742008101
RESPONDENT



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing as a last chance list it on 22/01/2018.


Member (T)


Member (J)